## Strengthening of Cluster Resource Centres

1177. SHRI SUSHIL KUMAR GUPTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Ministry has pulled up its education department for poor learning outcome of students and asked it to strengthen the Cluster Resource Centres;
  and
- (b) whether Government has any plan to develop a proper system of academic and curricular support to serve the purpose of continuous professional upgradation of teachers?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) The overarching aim of Centrally Sponsored Scheme of Samagra Shiksha is to provide education of good quality to all. As Cluster Resource Centres (CRCs) are the most critical units for training and on-site support to schools and teachers, strengthening of CRCs including provision of mobility support to CRCs is supported under this scheme.

(b) In order to upgrade the skills of teachers, MHRD has launched a dedicated Digital Infrastructure for Knowledge Sharing (DIKSHA) platform. High quality e-learning material both for students and teachers is uploaded by the States and UTs on this platform.

The Integrated Teacher Training Programme, NISHTHA (National Initiative for School Heads and Teachers' Holistic Advancement) was launched in August, 2019 for capacity building of all the teachers and school heads at the elementary stage, including Block Resource Coordinators and Cluster Resource Coordinators across the country.

## Private schools empanelled under RTE

1178. SHRI TIRUCHI SIVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of private schools empanelled under the Right to Education (RTE) scheme of reservation of seats throughout the country since 2016-17, 2017-18 and 2018-19;
- (b) the number of private schools empanelled under the RTE to reserve seats under the RTE, State-wise for the year 2018-19;
  - (c) the Total number of private schools in the country;

- (d) the percentage of reserved seats that are occupied by children eligible under the RTE in private schools for the years 2015-2019; and
- (e) the percentage of cost sharing to reimburse these schools between the Centre and the State?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (d) Section 12 of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 mandates all private aided, Special Category schools and private unaided schools excluding minority institutions, to admit in class I (or below) to the extent of at least 25% of the strength of that class, children belonging to weaker sections and disadvantaged groups and provide free and compulsory education till its completion. As per Unified District Information System for Education (UDISE), the number of private recognised schools in the country is given in Statement (*See* below). The number of students admitted under Section 12(I)(c) of the RTE Act in the year 2016-17, 2017-18 and 2018-19 are 2925303, 3484019 and 4135015 respectively. Ministry of Human Resource Development (MHRD) *vide* letter no 12-5/2016-EE.11 dated 25.05.2016 requested States/ UTs to carry out a ground assessment of private unaided schools across the country to ensure compliance with the provisions of Section 12 of RTE Act, 2009.

(e) Education is a subject in the Concurrent List of the Constitution and majority of the schools are under the administrative control of the respective State and Union Territory Government. Section 12(2) of RTE Act also provides for reimbursement to the Private Unaided Schools for admitting children under Section 12(1)(c). The reimbursement will be based on the per-child expenditure notified by the State or the actual amount charged by the school from other children, whichever is less. The reimbursement towards expenditure incurred for 25% admissions in private unaided schools under Section 12(1) (c) of the RTE Act is supported under the Samagra Shiksha, subject to a maximum ceiling of 20% of the Total Annual Work Plan and Budget approved by the Government of India for a State/UT under the scheme. The reimbursement for this purpose would be provided based on the proof of actual payment made to schools by the States. The fund approved for reimbursement to the States/UTs is a part of the overall allocation under the centrally sponsored scheme of Samagra Shiksha for a given year which is shared between Center and States/UTs as per the applicable fund sharing pattern.

Statement The number of private recognized schools in the country as per UDISE

State/UTS	Private Unaided Elementary Schools/Section*		
	2015-16	2016-17	2017-18
1	2	3	4
Andaman and Nicobar Islands	68	69	76
Andhra Pradesh	13241	13994	14415
Arunachal Pradesh	458	490	494
Assam	3909	4173	5004
Bihar	3256	3735	4983
Chandigarh	73	73	74
Chhattisgarh	5700	6147	6485
Dadra and Nagar Haveli	32	33	35
Daman and Diu	22	22	23
Delhi	2669	2682	2682
Goa	146	145	140
Gujarat	9415	9984	10576
Haryana	6607	7132	7562
Himachal Pradesh	2637	2706	2809
Jammu and Kashmir	5247	5363	5412
Jharkhand	1452	1146	1096
Karnataka	13037	13834	14436
Kerala	3363	3170	3444
Lakshadweep	0	0	0
Madhya Pradesh	25524	26677	27540
Maharashtra	12201	15718	16489
Manipur	859	855	877
Meghalaya	1817	1759	1894

180 Written Answers to	[RАЈҰА ЅАВНА]	Unstai	Unstarred Questions	
1	2	3	4	
Mizoram	713	700	713	
Nagaland	707	717	743	
Odisha	3677	3715	3466	
Puducherry	265	278	274	
Punjab	6695	6874	8325	
Rajasthan	34872	34846	35794	
Sikkim	406	439	426	
Tamil Nadu	10770	10840	11838	
Telangana	10799	11262	10526	
Tripura	287	298	335	
Uttar Pradesh	72341	74244	79422	
Uttarakhand	5248	5204	5462	
West Bengal	9501	10190	11363	
Total	268014	279514	295233	

Data for 2017-18 is provisional

\* Grade 1-5, Grade 1-8, Grade VI-VIII, Grade 1-10, Grade 1-12, Grade VI-X and Grade I-XII No private school in Lakshdweep

Source: UDISE

## Language for JEE

1179. SHRI RITABRATA BANERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has decided to conduct the JEE examinations only in English, Hindi and Gujarati;
  - (b) if so, the reasons therefor; and
- (c) the reasons for not conducting the examination in other official languages of the country?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) The candidates appearing in the Joint Entrance Examination